

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

123

CA(CAA) No.05/KB/2018

Present: Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 13<sup>th</sup> March 2018, 10.30 A.M

Name of the Company	Facitcon Investment Pvt.Ltd		
Under Section	230-232		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. ARKODEB SWHA  
ADVOCATE

*[Handwritten Signature]*

13/03/2018

**ORDER**

Ld. Counsel on behalf of the petitioner is present.

Heard. Reserved for order.

*[Handwritten Signature]*

(Jinan K.R.)  
Member (J)